



INCOME TAX APPELLATE TRIBUNAL, CHENNAI
CAUSE LIST OF "A" BENCH FOR 06th APRIL 2026 (MONDAY)
BEFORE HON'BLE ABY T VARKEY, JUDICIAL MEMBER
AND BEFORE HON'BLE Ms.S.PADMAVATHY, ACCOUNTANT MEMBER
IN COURT ROOM 2

Srl	Appeal Number	Assmt. Ye	Assessee Name	Counsel	Remarks
1	ITA 2414/CHNY/2025	2016-17	[A] MANGADU NATARAJAN BALASUNDHARAM	K.Vishwa	
2	ITA 3219/CHNY/2025	2014-15	[A] MURALI VITHIYA	Abhishek Murali	
3	ITA 3306/CHNY/2025	2017-18	[A] VETHAMANICKAM PAULDANIEL (SMC)		
4	ITA 3307/CHNY/2025	2017-18	[A] CHALLANI RAANKA JEWELLERS		
5	ITA 3330/CHNY/2025	2010-11	[A] ANGAMMAL SETHURAMAN	R.Sivaraman	
6	ITA 3606/CHNY/2025	2013-14	[A] OPG BUSINESS CENTRE PRIVATE LIMITED		
7	ITA 3607/CHNY/2025	2022-2023	[A] SEENIVASAN VAIRA MUTHU		
8	ITA 3609/CHNY/2025	2015-16	[A] RAJARATHINAM ILANKOVAN	T.Sandyaarthi	
9	ITA 3611/CHNY/2025	2010-11	[D] AMR HOLDINGS PRIVATE LIMITED		
10	ITA 3612/CHNY/2025	2014-15	[D] IMPERIAL SPIRITS PRIVATE LIMITED		
11	CO 17/CHNY/2026	2014-15	[A] IMPERIAL SPIRITS PRIVATE LIMITED		
12	ITA 3613/CHNY/2025	2017-18	[A] DURAIRAJ VIJAY		
13	ITA 3614/CHNY/2025	2019-20	[A] SIVASAKTHI EDUCATIONAL TRUST	B.Ramakrishnan	
14	ITA 3615/CHNY/2025	2013-2014	[A] RAM FASHION EXPORTS PRIVATE LIMITED	Mahesh Raichandani	
15	ITA 1001/CHNY/2026	2021-22	[A] ASOKAN RAMDASS	S.Sridhar	
16	ITA 1002/CHNY/2026	2022-23	[A] ASOKAN RAMDASS		
17	ITA 1003/CHNY/2026	2024-25	[A] ASOKAN RAMADASS		

The Link for Hybrid Hearing is : https://itatchennai.my.webex.com/meet/court_room_2

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अहरण और नितरण अधिकारी,
Drawing and Disbursing Officer
आयकर अपीलीय अधिकरण, चेन्नई पीठें, चेन्नई
Income Tax Appellate Tribunal,
Chennai Benches, Chennai



INCOME TAX APPELLATE TRIBUNAL, CHENNAI
CAUSE LIST OF "A" BENCH FOR 07th APRIL 2026 (TUESDAY)
BEFORE HON'BLE ABY T VARKEY, JUDICIAL MEMBER
AND BEFORE HON'BLE Ms.S.PADMAVATHY, ACCOUNTANT MEMBER
IN COURT ROOM 2

Srl	Appeal Number	Assmt. Ye	Assessee Name	Counsel	Remarks
1	ITA 1403/CHNY/2024	2012	[D] KARUR GOVINDARAJ RAAJESH KRISHNA (RM)	S.Sridhar	
2	CO 19/CHNY/2024	2012	[A] KARUR GOVINDARAJ RAAJESH KRISHNA (RM)		
3	ITA 1289/CHNY/2025	2017-18	[A] BOER AND FITCH RETAILS PVT. LTD. (SMC)	N.V.Balaji	
4	ITA 2296/CHNY/2025	2017-18	[A] PRERNA VINAY ASRANI (SMC)	D.Anand	
5	ITA 2374/CHNY/2025	-	[A] HOPE TRUST	AG Sathyanarayana	
6	ITA 2375/CHNY/2025	-	[A] EYE RESEARCH CENTRE FOUNDATION	AG Sathyanarayana	
7	ITA 3161/CHNY/2025	2019-20	[A] MU SAMPATH RAJA		
8	ITA 3163/CHNY/2025	2015-16	[A] PERIASAMY SIVASAKTHI	N.C.RaviKrishnan	
9	ITA 3370/CHNY/2025	2016-17	[A] PRANUTHI MURALI KRISHNAN		
10	ITA 319/CHNY/2026	2018-19	[A] PRANUTHI MURALI KRISHNAN		
11	ITA 1022/CHNY/2026	2016-17	[A] PRANUTHI MURALI KRISHNAN		
12	BMA 7/CHNY/2025	2016-17	[A] PASCAL POSTEL	J.Chandrasekar	
13	BMA 8/CHNY/2025	2017-18	[A] PASCAL POSTEL		
14	BMA 9/CHNY/2025	2018-19	[A] PASCAL POSTEL		
15	BMA 10/CHNY/2025	2019-20	[A] PASCAL POSTEL		
16	BMA 11/CHNY/2025	2020-21	[A] PASCAL POSTEL		
17	BMA 12/CHNY/2025	2021-22	[A] PASCAL POSTEL		
18	BMA 13/CHNY/2025	2023-24	[A] PASCAL POSTEL		
19	BMA 14/CHNY/2025	2023-24	[A] PASCAL POSTEL		
20	BMA 15/CHNY/2025	2023-24	[A] PASCAL POSTEL		

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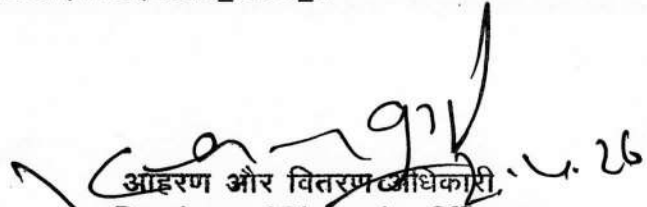
आहरण और वितरण अधिकारी,
Drawing and Disbursing Officer
आयकर अपीलीय अधिकरण, चेन्नई पीठ, चेन्नई
Income Tax Appellate Tribunal
Chennai Benches, Chennai



INCOME TAX APPELLATE TRIBUNAL, CHENNAI
CAUSE LIST OF "A" BENCH FOR 08th APRIL 2026 (WEDNESDAY)
BEFORE HON'BLE ABY T VARKEY, JUDICIAL MEMBER
AND BEFORE HON'BLE Ms.S.PADMAVATHY, ACCOUNTANT MEMBER
IN COURT ROOM 2

Srl	Appeal Number	Assmt. Ye	Assessee Name	Counsel	Remarks
1	ITA 664/CHNY/2019	2014-15	[A] LALITHAA JEWELLERY MART PVT LTD. (HCD)		
2	ITA 665/CHNY/2019	2015-16	[A] LALITHAA JEWELLERY MART PVT LTD. (HCD)		
3	ITA 493/CHNY/2025	2015-16	[A] BALARAMAN KARPAGAM	B.Ramakrishnan	
4	ITA 494/CHNY/2025	2015-16	[A] SINGARAVELU MUNIKRISHNAN		
5	ITA 550/CHNY/2025	2021-22	[A] MERCEDES-BENZ FINANCIAL SERVICES INDIA PRIVATE LIMITED	Nishant Thakkar	
6	ITA 1354/CHNY/2025	2020-21	[A] MERCEDES-BENZ FINANCIAL SERVICES INDIA PRIVATE LIMITED		
7	ITA 2217/CHNY/2025	2016-17	[A] BOSE SARAVANAN	R.Subramanian	
8	ITA 3157/CHNY/2025	2017-18	[A] AUTO COATS	R.Gurubatham	
9	ITA 3178/CHNY/2025	2017-18	[A] PVNV INDUSTRIES PVT. LTD.	S.Sridhar	
10	ITA 3189/CHNY/2025	2017-18	[A] ANNAI AND CO		
11	ITA 3208/CHNY/2025	2016-17	[A] THANGAVEL		
12	ITA 3275/CHNY/2025	2017-18	[A] KANDASAMY KANAGARAJAN (SMC)	S.Sridhar	
13	ITA 3360/CHNY/2025	2013-2014	[A] UNIVERSAL CONSTRUCTION	M.Lakshmanan	
14	ITA 3482/CHNY/2025	-	[A] DEVAKOTTAI NAGARATHAR VIZHA VALAGAM TRUST	J.Saravanan	
15	ITA 3661/CHNY/2025	2021-2022	[A] MUTHUSAMY RAJKUMAR		

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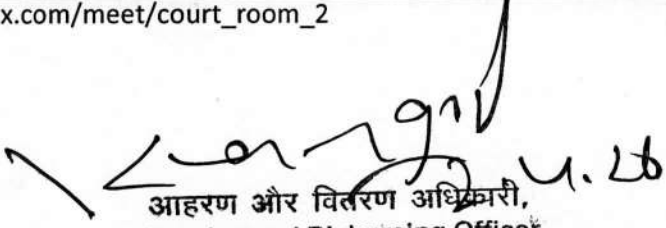

आहरण और वितरण अधिकारी
Drawing and Disbursing Officer
आयकर अपीलीय अधिकरण, चेन्नई पीठ, चेन्नई
Income Tax Appellate Tribunal,
Chennai Benches. Chennai



INCOME TAX APPELLATE TRIBUNAL, CHENNAI
CAUSE LIST OF "A" BENCH FOR 09th APRIL 2026 (THURSDAY)
BEFORE HON'BLE ABY T VARKEY, JUDICIAL MEMBER
AND BEFORE HON'BLE Ms.S.PADMAVATHY, ACCOUNTANT MEMBER
IN COURT ROOM 2

Srl	Appeal Number	Assmt. Ye	Assessee Name	Counsel	Remarks
1	ITA 263/CHNY/2021	2013-14	[A] VASAN HEALTH CARE P LTD (RM)	JK Reddy	
2	ITA 264/CHNY/2021	2014-15	[A] VASAN HEALTH CARE PRIVATE LIMITED (RM)		
3	ITA 265/CHNY/2021	AACCV702	[A] VASAN HEALTH CARE PRIVATE LIMITED (RM)		
4	ITA 266/CHNY/2021	2016-17	[A] VASAN HEALTH CARE PRIVATE LIMITED (RM)		
5	ITA 1462/CHNY/2025	-	[A] RAVIKIRAN FOUNDATION OF INDIA	A.Narayanan	
6	ITA 1463/CHNY/2025	-	[A] RAVIKIRAN FOUNDATION OF INDIA	A.Narayanan	
7	ITA 2242/CHNY/2025	2016-17	[A] VASUDEVAN RAGHAVAN	V.Padmanaban	
8	ITA 2326/CHNY/2025	2012-13	[A] POOVIYAGOUNDER RAJAKUMARI	S.Sridhar (Erode)	
9	ITA 2350/CHNY/2025	2023-24	[A] PROMEDIA TRADING PVT. LTD.		
10	ITA 3106/CHNY/2025	2013-2014	[A] MARIAPPAN ARUN		
11	ITA 3264/CHNY/2025	2009-10	[A] RMP INFOTEC PRIVATE LIMITED	Bimlendu Bhushan	
12	ITA 3270/CHNY/2025	2018-2019	[A] AMMAPALAYAM MILK CO OPERATIVE SOCIETY	V.Alagappan	
13	ITA 3271/CHNY/2025	2017-2018	[A] THANKAPPAN RAJENDRAN		
14	ITA 3273/CHNY/2025	2017-18	[A] ABHISHEK FILMS	N.V.Balaji	
15	ITA 3333/CHNY/2025	2012-13	[A] GOLAKH PARIDA	D.N.Kar	
16	ITA 3358/CHNY/2025	2020-21	[A] PERUMAL VIRUDHACHALAM		
17	ITA 3364/CHNY/2025	2016-17	[A] SUBRAMANIAM MANOHARAN	S.Sridhar (Erode)	

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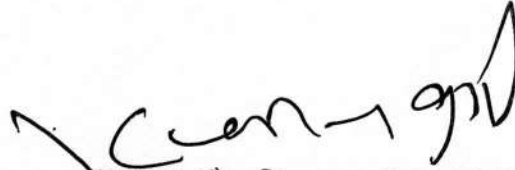

आहरण और वितरण अधिकारी,
Drawing and Disbursing Officer
आयकर अपीलीय अधिकरण, चेन्नई पीठ, चेन्नै
Income Tax Appellate Tribunal
Chennai Benches, Chennai



INCOME TAX APPELLATE TRIBUNAL, CHENNAI
CAUSE LIST OF "A" BENCH FOR 07th April 2026 (TUESDAY)
BEFORE HON'BLE SHRI S.S. VISWANETHRA RAVI, JUDICIAL MEMBER
AND BEFORE HON'BLE SHRI S.R.RAGHUNATHA, ACCOUNTANT MEMBER
IN COURT ROOM 3 (CLARIFICATION)

Srl	Appeal Number	Assmt. Ye	Assessee Name	Counsel	Remarks
1	ITA 3115/CHNY/2025	2014-15	[A] M/S. AJITABH AGRO FARMS PVT. LTD.	Rakesh Joshi	
2	ITA 3116/CHNY/2025	2016-17	[A] M/S. CHARUDUTTA AGRO FARMING PVT. LTD.		
3	ITA 3117/CHNY/2025	2014-15	[A] M/S. MANINDRA ORCHARDES PVT. LTD.		
4	ITA 3118/CHNY/2025	2014-15	[A] M/S. ACHYUTA PLANTATIONS PVT. LTD.		
5	ITA 3119/CHNY/2025	2014-15	[A] M/S. BHADRAK PLANTATIONS PVT. LTD.		
16	ITA 3120/CHNY/2025	2014-15	[A] M/S. BHADRAK AGRO FARMING PVT. LTD.		

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आहरण और वितरण अधिकारी
Drawing and Disbursing Officer
आयकर अपीलीय अधिकरण, चेन्नई पीठ, चेन्नई
Income Tax Appellate Tribunal,
Chennai Bench, Chennai
- 4.26



12 मार्च 2021 - 15 अगस्त 2023

आयकर अपीलीय अधिकरण, चेन्नै पीठें

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

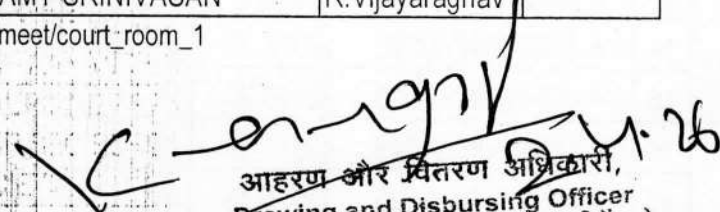
CAUSE LIST OF B BENCH FOR 06-APRIL-2026 (MONDAY)
BEFORE HON'BLE SHRI GEORGE GEORGE.K, VICE PRESIDENT

AND HON'BLE SHRI INTURI RAMA RAO, AM

IN COURT ROOM 1

Srl	Appeal Number	Assmt.	Assessee Name	Counsel Name	Remarks
1	ITA 2506/CHNY/2025	2015-16	[A] SUBRAMANIAM VELMURUGAN	S.Sridhar	
2	ITA 2610/CHNY/2025	2016-17	[A] ARULMURUGAN TEXTILES	G.Baskar	
3	ITA 2611/CHNY/2025	2017-18	[A] ARULMURUGAN TEXTILES		
4	ITA 2612/CHNY/2025	2016-17	[A] C.R. TEXTILES	G.Baskar	
5	ITA 2613/CHNY/2025	2017-18	[A] C.R. TEXTILES		
6	ITA 263/CHNY/2026	2017-18	[A] REHANA PARVEEN	J.Saravanan	
7	ITA 2675/CHNY/2025	2021-22	[A] DURAIRAJAN AANANDHAN		
8	ITA 4035/CHNY/2025	2021-22	[A] DD 122 HARUR AND PRPATTI TK GOVT. H AND HR SEC SCHOOL EMP COOP T&C SOCIETY	T.S.LakshmiVe	
9	ITA 4042/CHNY/2025	2018-19	[A] ASHA NIVAS SOCIAL WELFARE CENTRE SOCIETY	N.V.Balaji	
10	ITA 4043/CHNY/2025	2016-17	[A] PREMAKUMARI	R.Vijayaraghav	
11	ITA 4045/CHNY/2025	2020-21	[A] RANGANATHAN RAJESWARI CHARITABLE TRUST	R.Vijayaraghav	
12	ITA 4046/CHNY/2025	2016-17	[A] PATTABI THYAGARAJAN	R.Vijayaraghav	
13	ITA 4047/CHNY/2025	2012-13	[A] PERUMALSAMY SRINIVASAN	R.Vijayaraghav	
14	ITA 4048/CHNY/2025	2012-13	[A] PERUMALSAMY SRINIVASAN	R.Vijayaraghav	

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आहरण और वितरण अधिकारी,
Drawing and Disbursing Officer
आयकर अपीलीय अधिकरण, चेन्नई पीठें, चेन्नै.
Income Tax Appellate Tribunal,
Chennai Benches, Chennai



12 मार्च 2021 - 15 अगस्त 2023

आयकर अपीलीय अधिकरण, चेन्नै पीठें

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

CAUSE LIST OF B BENCH FOR 07-APRIL-2026 (TUESDAY)

BEFORE HON'BLE SHRI GEORGE GEORGE.K, VICE PRESIDENT

AND HON'BLE SHRI INTURI RAMA RAO, AM

IN COURT ROOM 1

Srl	Appeal Number	Assmt.	Assessee Name	Counsel Name	Remarks
1	ITA 1656/CHNY/2025	2020-21	[A] KAJA MOHIDEEN BUHARI	S.Sridhar	
2	ITA 2464/CHNY/2025	2021-22	[A] ABC GOLD PALACE		
3	ITA 2591/CHNY/2025	2017-18	[D] RAMANAICKENPET RAMAMOORTHY VASU	Abhishek,M	
4	ITA 3640/CHNY/2025	2011-12	[A] BBDO INDIA PRIVATE LIMITED	Abhishek,M	
5	ITA 3650/CHNY/2025	2018-19	[A] IHD INDUSTRIES PVT. LTD.		
6	ITA 3653/CHNY/2025	2017-18	[A] SREE VADIVAMBIGAI TEXTILE MILLS PVT. LTD.	Kanimozhimath	
7	ITA 3656/CHNY/2025	2014-15	[A] KUMARASAMY DEVARAJ	S.Sridhar	
8	ITA 3658/CHNY/2025	2014-15	[A] VENKATACHALAM GANESAN RAVICHANDRAN	S.Sridhar	
9	ITA 3659/CHNY/2025	2013-14	[A] WINNERS INDIA LAND PROMOTERS	Abhishek,M	
10	ITA 3664/CHNY/2025	2020-21	[D] MAJUNATH RAI PRAKASHRAJ		
11	ITA 2003/CHNY/2025	2016-17	[A] S. MEERA	G.Baskar	
12	ITA 3954/CHNY/2025		[A] S-MEERA L/R OF LATE SHRI ANNAMALAI MYLVAGANAM		
13	ITA 3955/CHNY/2025	2016-17	[A] S-MEERA L/R OF LATE SHRI ANNAMALAI MYLVAGANAM		
14	ITA 4007/CHNY/2025	2016-17	[A] ESAB INDIA LIMITED		
15	ITA 4008/CHNY/2025	2019-20	[A] ESAB INDIA LIMITED		
16	ITA 4050/CHNY/2025	2017-18	[A] CHHOTHAMAL PARASMAL CHENNAI	G.Baskar	
17	ITA 4058/CHNY/2025	2015-16	[A] DINESH KUMAR		
18	ITA 4060/CHNY/2025	2016-17	[A] GREEN HAMMOCK AGRO PRIVATE		
19	ITA 4061/CHNY/2025	2016-17	[A] REVERSIDE RENEWABLE POWER PRIVATE LIMITED		
20	ITA 4062/CHNY/2025	2016-17	[A] DIKPALA DEVELOPERS PRIVATE LIMITED		
21	ITA 4063/CHNY/2025	2016-17	[A] ANISH ORCHARDS PRIVATE LIMITED		

The Link for Hybrid Hearing is https://itachenai.my.webex.com/meet/court_room_1

आहरण और वितरण अधिकारी,
Drawing and Disbursing Officer
आयकर अपीलीय अधिकरण, चेन्नई पीठें, चेन्नै
Income Tax Appellate Tribunal,
Chennai Benches, Chennai



12 मार्च 2021 - 15 अगस्त 2023

आयकर अपीलीय अधिकरण, चेन्नै पीठें

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

CAUSE LIST OF B BENCH FOR 08-APRIL-2026 (WEDNESDAY)

BEFORE HON'BLE SHRI GEORGE GEORGE.K, VICE PRESIDENT

AND HON'BLE SHRI INTURI RAMA RAO, AM

IN COURT ROOM 1

SrI	Appeal Number	Assmt.	Assessee Name	Counsel Name	Remarks
1	ITA 2454/CHNY/2025	2016-17	[D] GOVINDASAMY RAMANI	J.K.Reddy	
2	ITA 2532/CHNY/2025	2016-17	[D] RADHAKRISHNAN ASHOK		
3	ITA 3771/CHNY/2025	2011-12	[A] GANESAN VIJAYALAKSHMI	Joseph Richard	
4	ITA 3774/CHNY/2025	2017-18	[A] SAKTHI AUTO COMPONENT LTD.		
5	ITA 3862/CHNY/2025	2018-19	[A] JAMUNA, REP. BY SAMBASIVAM CHINNAPPAN, LEGAL HEIR	S.Sridhar, Er.	
6	ITA 4064/CHNY/2025	2023-24	[A] KATRAGADDA BHAVANI SHANKAR		
7	ITA 4065/CHNY/2025	2021-22	[A] M.N. CHICKKANNA CHETTIAR TRUST	T.Banusekar	
8	ITA 4068/CHNY/2025	2018-19	[A] ANITHA TEXTCOT INDIA PVT. LTD.	T.Banusekar	
9	ITA 4069/CHNY/2025	2019-20	[A] ANITHA TEXTCOT INDIA PVT. LTD.		
10	ITA 4070/CHNY/2025	2020-21	[A] ANITHA TEXTCOT INDIA PVT. LTD.		
11	ITA 4071/CHNY/2025	2021-22	[A] ANITHA TEXTCOT INDIA PVT.LTD.		
12	ITA 4073/CHNY/2025	2018-19	[A] CHOLA AKSHAYAM DEVELOPERS		
13	ITA 4074/CHNY/2025	2017-18	[A] AHAMED SYEDMOULAN HABEEB MOHAMED (SMC)	S.Sridhar	
14	ITA 4079/CHNY/2025	2015-16	[A] ORCHID PHARMA LTD.	B.Ramakrishna	
15	ITA 4080/CHNY/2025	2015-16	[D] LANDMARK HOUSING PROJECTS CHENNAI PVT LTD		

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on 19/12/2026
आहरण और वितरण अधिकारी,
Drawing and Disbursing Officer
आयकर अपीलीय अधिकरण, चेन्नई पीठें, चेन्नई
Income Tax Appellate Tribunal,
Chennai Benches, Chennai



12 मार्च 2021 - 15 अगस्त 2023

आयकर अपीलीय अधिकरण, चेन्नै पीठें

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

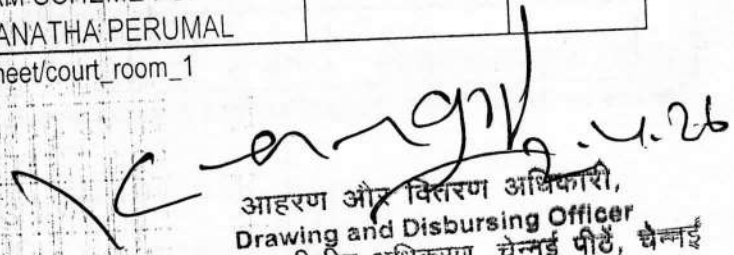
CAUSE LIST OF B BENCH FOR 09-APRIL-2026 (THURSDAY)
BEFORE HON'BLE SHRI GEORGE GEORGE.K, VICE PRESIDENT

AND HON'BLE SHRI INTURI RAMA RAO, AM

IN COURT ROOM 1

Srl	Appeal Number	Assmt.	Assessee Name	Counsel Name	Remarks
1	ITA 3223/CHNY/2024	2011-12	[A] MERIT INTERNATIONAL EDUCATION FOUNDATION	R.Meenakshi	
2	ITA 3224/CHNY/2024	2012-13	[A] MERIT INTERNATIONAL EDUCATION FOUNDATION		
3	ITA 2697/CHNY/2025	2017-18	[D] SHRI KUMARAN SILKS	G.Baskar	
4	CO 1/CHNY/2026	2017-18	[A] SHRI KUMARAN SILKS		
5	ITA 2617/CHNY/2025	2016-17	[D] MANIKANDAM UNION TEACHERS CO-OPERATIVE THRIFT & CREDIT	M.Karunantham	
6	ITA 2708/CHNY/2025	2018-19	[A] KALIAPPAN SELVARAJ		
7	ITA 3666/CHNY/2025	2023-24	[A] JAYANTHI MANISHANKAR		
8	ITA 3697/CHNY/2025	2015-16	[A] STANDARD GRANITES (SREH)	Veerabathran	
9	ITA 4084/CHNY/2025	2016-17	[A] KOTTAIAH NAIDU DEVASENA	T.V.Muthu Abir	
10	ITA 4087/CHNY/2025	2018-19	[A] RAJIV RAMESH LULLA		
11	ITA 4091/CHNY/2025	2022 23	[A] SAMBATHKUMAR RAJARAMAN		
12	ITA 4093/CHNY/2025	2014-15	[A] MARUTHAVANAN BALAMURUGAN		
13	ITA 4097/CHNY/2025	2024-25	[A] ANNADHANAM SCHEME FUND ARULMIGU DEVANATHA PERUMAL		

The Link for Hybrid Hearing is https://itatchennai.my.webex.com/meet/court_room_1


आहरण और वितरण अधिकारी,
Drawing and Disbursing Officer
आयकर अपीलीय अधिकरण, चेन्नई पीठें, चेन्नई
Income Tax Appellate Tribunal,
Chennai Benches, Chennai



12 मार्च 2021 - 15 अगस्त 2023

आयकर अपीलीय अधिकरण, चेन्नै पीठें

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

PART HEARD CAUSE LIST OF B BENCH FOR 07-APRIL-2026 (TUESDAY)

BEFORE HON'BLE SHRI ABY T.VARKEY, JUDICIAL MEMBER

AND HON'BLE SHRI S.R.RAGHUNATHA, AM

IN COURT ROOM 3

Srl	Appeal Number	Assmt.	Assessee Name	Counsel Name	Remarks
1	ITA 705/CHNY/2026	2017-18	[D] PAVAI VARAM EDUCATIONAL TRUST		
2	ITA 735/CHNY/2026	2017-18	[D] VARADAPPAN NATARAJAN		
3	ITA 3813/CHNY/2025	2017-18	[A] VARADAPPAN NATARAJAN	T.S.Lakshmi Ve	
4	ITA 744/CHNY/2026	2017-18	[D] KRISHNAN MANGAIARKARASI		
5	ITA 3811/CHNY/2025	2017-18	[A] PAVAI VARAM EDUCATIONAL TRUST	T.S.Lakshmi Ve	
6	ITA 3812/CHNY/2025	2017-18	[A] KRISHNAN MANGAIARKARASI	T.S.Lakshmi Ve	

The Link for Hybrid Hearing is https://itatchennai.my.webex.com/meet/court_room_3

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आहरण और वितरण अधिकारी,
Drawing and Disbursing Officer
आयकर अपीलीय अधिकरण, चेन्नई पीठें, चेन्नई
Income Tax Appellate Tribunal,
Chennai Benches



12 मार्च 2021 - 15 अगस्त 2023

आयकर अपीलीय अधिकरण, चेन्नै पीठें

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

CLARIFICATION CAUSE LIST OF B BENCH FOR 08-APRIL-2026 (WEDNESDAY)

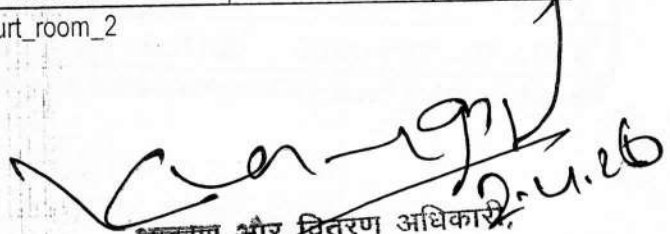
BEFORE HON'BLE SHRI.INTURI RAMA RAO, AM

AND HON'BLE SH.MANU KUMAR GIRI, JM

IN COURT ROOM 2

Srl	Appeal Number	Assmt.	Assessee Name	Counsel Name	Remarks
1	ITA 3710/CHNY/2025	2017-18	[A] AMAR JEWELLERY HOUSE	S.Sridhar	
2	ITA 3711/CHNY/2025	2018-19	[A] AMAR JEWELLERY HOUSE		
3	ITA 3712/CHNY/2025	2019-20	[A] AMAR JEWELLERY HOUSE		
4	ITA 3713/CHNY/2025	2020-21	[A] AMAR JEWELLERY HOUSE		
5	ITA 3714/CHNY/2025	2021-22	[A] AMAR JEWELLERY HOUSE		

The Link for Hybrid Hearing is https://itatchennai.my.webex.com/meet/court_room_2


आहरण और वितरण अधिकारी,
Drawing and Disbursing Officer
आयकर अपीलीय अधिकरण, चेन्नई पीठें, चेन्नई
Income Tax Appellate Tribunal,
Chennai Benches, Chennai



7
भारतीय
अपीलीय अदालत

12 मार्च 2021 - 15 अगस्त 2023

आयकर अपीलीय अधिकरण, चेन्नै पीठें

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

PART HEARD CAUSE LIST OF B BENCH FOR 09-APRIL-2026 (THURSDAY)

BEFORE HON'BLE SHRI GEORGE GEORGE.K, VICE PRESIDENT

AND HON'BLE SHRI INTURI RAMA RAO, AM

IN COURT ROOM 1

Srl	Appeal Number	Assmt.	Assessee Name	Counsel Name	Remarks
1	ITA 3299/CHNY/2025	2018-19	[D] GANAPATHY	S.Sridhar	

The Link for Hybrid Hearing is https://itatchennai.my.webex.com/meet/court_room_1

George K.
7.4.26

आहरण और वितरण अधिकारी,
Drawing and Disbursing Officer
आयकर अपीलीय अधिकरण, चेन्नई पीठें, चेन्नई
Income Tax Appellate Tribunal,
Chennai Benches, Chennai



आयकर अपीलिय अधिकरण, चेन्नै पीठें

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

CAUSE LIST OF C-BENCH FOR 06 APRIL 2026 (MONDAY)

BEFORE HON'BLE S.S VISWANETHRA RAVI, JUDICIAL MEMBER
AND HON'BLE S R RAGHUNATHA, ACCOUNTANT MEMBER

IN COURT ROOM -03



Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	ITA 281/CHNY/2022	2005-2006	[A] V.RAMANATHAN	PM KATHIR	
2	ITA 282/CHNY/2022	2005-2006	[A] LATE K.VENKATACHALAM	PM KATHIR	
3	ITA 325/CHNY/2022	2009-10	DURAISAMY L/H OF C.DURAISAMY [A] M/S.D.SANTHI (WIFE) . SANTHI	PM KATHIR	
4	ITA 326/CHNY/2022	2010-11	DURAISAMY L/H OF C.DURAISAMY [A] M/S.D.SANTHI (WIFE) . SANTHI	PM KATHIR	
5	ITA 327/CHNY/2022	2012-13	DURAISAMY L/H OF C.DURAISAMY	PM KATHIR	
6	ITA 332/CHNY/2022	2005-06	[A] M/S.PREMIER ROLLER FLOUR MILLS	PM KATHIR	
7	ITA 333/CHNY/2022	2008-09	[A] M/S.PREMIER ROLLER FLOUR MILLS	PM KATHIR	
8	ITA 495/CHNY/2022	2012-13	[D] SVIT. SANTHI DUKAISAMY L/H OF C.DURAISAMY	PM KATHIR	
9	ITA 519/CHNY/2022	2009-10	[D] SVIT. SANTHI DUKAISAMY L/H OF C.DURAISAMY	PM KATHIR	
10	ITA 2522/CHNY/2025	2005-2006	[A] RAVICHANDRAN VENKATACHALAM	PM KATHIR	
11	ITA 2562/CHNY/2025	2005-2006	[A] VENKATACHALAM VENUGOPAL	PM KATHIR	
12	ITA 2563/CHNY/2025	2005-2006	[A] VENKATACHALAM BALAJI	PM KATHIR	
13	IT(SS)A 1494/BANG/20	1989-90	[A] MADHU DADHA	RAVI KANNAN	(TRANSF APPEAL)
14	ITA 2746/CHNY/2025	2017-18	[A] ARUNJUNAI NAVEENA	R.Thulasiram	
15	ITA 2806/CHNY/2025	2014-15	[A] THE KTM JEWELLERY LTD.	T. VASUDEVAN	
16	ITA 2807/CHNY/2025	2016-17	[A] THE KTM JEWELLERY LTD.	T. VASUDEVAN	
17	ITA 3103/CHNY/2025	2014-15	[D] THE KTM JEWELLERY LIMITED	T. VASUDEVAN	
18	ITA 2809/CHNY/2025	2011-12	[A] MURUGANANDAM	S. SRIDHAR	
19	CO 2/CHNY/2026	2013-14	[A] METALCITY CUNSTRUCTIONS KOVAI PRIVATE LIMITED	ANISH RAJ	
20	ITA 2847/CHNY/2025	2013-14	[D] METALCITY CUNSTRUCTIONS KOVAI PRIVATE LIMITED	ANISH RAJ	
21	ITA 2852/CHNY/2025	2018-19	[A] LAVIK ESTATES PVT. LTD.	S. SRIDHAR	
22	ITA 3018/CHNY/2025	2013-2014	[A] P STANLEY SAMRAJ	D. ANAND	
23	ITA 3050/CHNY/2025	2012-13	[A] JEGADEESAN TAMILSELVI	SHESHAKUMAR	
24	ITA 3051/CHNY/2025	2011-12	[A] L SUPRIYA	SHESHAKUMAR	
25	ITA 3052/CHNY/2025	2015-16	[A] SUSAINATHAN EDWIN RAJ	SHESHAKUMAR	
26	ITA 3057/CHNY/2025	2015-16	[A] RAMANUJAM SITA	Divya Abhishek	(SMC)
27	CO 28/CHNY/2026		[A] SHRI COIMBATORE JEWELLERS INDIA		
28	ITA 3604/CHNY/2025	2012-13	[A] SHRI COIMBATORE JEWELLERS INDIA PRIVATE LTD.	I. Dinesh	
29	ITA 3605/CHNY/2025	2017-18	[A] SHRI COIMBATORE JEWELLERS INDIA PRIVATE LIMJTED	I. Dinesh	
30	ITA 571/CHNY/2026	2017-18	[D] SHRI COIMBATORE JEWELLERS INDIA PRIVATE LIMITED	I. Dinesh	
31	ITA 1/CHNY/2026	2014-15	[A] PADMA VASANTHARAJAN	S. SRIDHAR	(SMC)
32	ITA 2/CHNY/2026	2015-16	[A] APPU GOUNDER RAMESH	S. SRIDHAR	(SMC)
33	ITA 3/CHNY/2026	2018-19	[A] MEDIHUB SCIENCETEC PVT. LTD.		
34	ITA 4/CHNY/2026	2016-17	[D] SATHYAMANGALAM OZIRKHAN SALEEMKHAN		
35	ITA 5/CHNY/2026	2016-17	[D] SATHYAMANGALAM OZIRKHAN SALEEMKHAN		
36	ITA 6/CHNY/2026	2022-23	[A] SHRI SAI SIRI ENTERPRISES	YESHWANT KUMAR	
37	ITA 7/CHNY/2026	2021-22	[A] PRATIPA CASHEWS		
38	ITA 8/CHNY/2026	2023-24	[A] PRATIPA CASHEWS		
39	ITA 9/CHNY/2026	2018-19	[A] KUMARASAMY INDUSTRIES		

आयकर अपीलीय अधिकरण, चेन्नै पीठें

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

CAUSE LIST OF C-BENCH FOR 07 APRIL 2026 (TUESDAY)

BEFORE HON'BLE S.S VISWANETHRA RAVI, JUDICIAL MEMBER
AND HON'BLE S R RAGHUNATHA, ACCOUNTANT MEMBER
IN COURT ROOM -03



Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	ITA 2926/CHNY/2025	2017-18	[A] ABDULMEDU ABDULJAFFAR	T. POTHIMADHAVAN	
2	ITA 3069/CHNY/2025	2009-10	[A] SRINIVASA FASHIONS PVT. LTD.	VIJAY KUMAR	
3	ITA 11/CHNY/2026	2016	[D] CLASSIC SPINNING MILLS (P) LIMITED		
4	ITA 12/CHNY/2026	2022-23	[D] MUTHUKUMAR		
5	ITA 14/CHNY/2026	2021-22	[D] YOUNSHIN AUTOMOTIVE INDIA PRIVATE LIMITED		
6	ITA 15/CHNY/2026	2022-23	[A] YOROZU JBM AUTOMOTIVE TAMIL NADU PRIVATE LIMITED		
7	ITA 20/CHNY/2026	2017-18	[A] SUBIRAMANIYADEVAR JANARDHANAN		(SMC)
8	ITA 21/CHNY/2026	2013-14	[A] RAMASAMY PRABHU	NV BALAJI	
9	ITA 22/CHNY/2026	2020-21	[A] RAJUTHEVAR KUMAR	K. BALASUBRAMANIAN	
10	ITA 24/CHNY/2026	2017-18	[A] ASOK SPARKLERS FACTORY	S. SRIDHAR	(SMC)
11	ITA 25/CHNY/2026	2015-16	[A] KAMAL BHANIDARI		

Meeting link :- https://itatchennai.my.webex.com/meet/court_room_3

Meeting number :-2644 920 3834

K. Raghav
24.26
आहरण और वितरण अधिकारी,
Drawing and Disbursing Officer
आयकर अपीलीय अधिकरण, चेन्नई पीठें, चेन्नई
Income Tax Appellate Tribunal,
Chennai Benches, Chennai



आयकर अपीलिय अधिकरण, चेन्नै पीठें

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

CAUSE LIST OF C-BENCH FOR 08 APRIL 2026 (WEDNESDAY)

BEFORE HON'BLE S.S VISWANETHRA RAVI, JUDICIAL MEMBER
AND HON'BLE S R RAGHUNATHA, ACCOUNTANT MEMBER

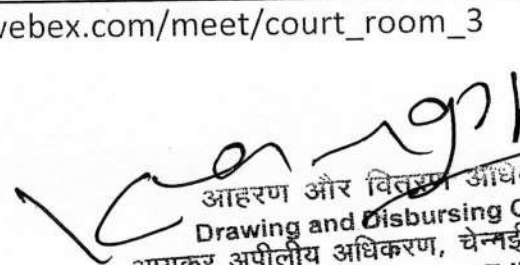


IN COURT ROOM -03

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	ITA 2612/CHNY/2024	2017-18	[D] KARUPPAKONAR PARAMASIVAM NAVANEETHAKRISHNAN	S. SRIDHAR	
2	ITA 2777/CHNY/2025	2019-20	[A] NO.K.779.GURUVAREDDIYUR PRIMARY AGRI CO-OP CREDIT SOCIETY	A. Vijayalakshmi	
3	ITA 2990/CHNY/2025	2016-17	[A] RAJENDRAN JEYAGANDAN	N. V. BALAJI	
4	ITA 2991/CHNY/2025	2017-18	[A] RAJENDRAN JEYAGANDAN	N. V. BALAJI	
5	ITA 3092/CHNY/2025	2004-05	[A] KHATEEB OMAIR AHMED	G. VARDINI KARTHIK	
6	ITA 3093/CHNY/2025	2011-12	[A] KHATEEB OMAIR AHMED	G. VARDINI KARTHIK	
7	ITA 26/CHNY/2026	2022-23	[A] M/S. SUBA VALLI VILAS		
8	ITA 31/CHNY/2026	2020-21	[D] THIYAGARAJAN RAJA		
9	ITA 42/CHNY/2026	2018-19	[A] DHAYANIDHI ALAGIRI		
10	ITA 43/CHNY/2026	2017-18	[A] JAGAT EDIBLE OILS INDIA PVT. LTD.	S. SRIDHAR	(SMC)
11	ITA 44/CHNY/2026	2014-15	[A] ABC CONNECTS	S. SRIDHAR	(SMC)
12	ITA 46/CHNY/2026	2023-24	[A] ACTIVE BROTHERS	D. ANAND	
13	ITA 47/CHNY/2026	2018-19	[A] BHAWARLAL PAGARIA MAHAVEER CHAND		
14	ITA 48/CHNY/2026	2024-25	[D] ARCHIMEDIA DIGITAL PRIVATE LIMITED		
15	ITA 51/CHNY/2026	2017-18	[A] KUPPUSAMY VELAIYAN		(SMC)

Meeting link :- https://itatchennai.my.webex.com/meet/court_room_3

Meeting number :-2644 920 3834


आहरण और वितरण अधिकारी
Drawing and Disbursing Officer
आयकर अपीलिय अधिकरण, चेन्नई पीठें, चेन्नई
Income Tax Appellate Tribunal,
Chennai Benches, Chennai



आयकर अपीलिय अधिकरण, चेन्नै पीठें

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

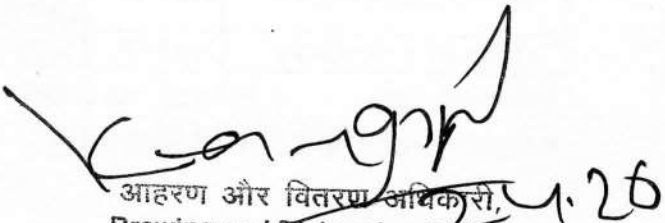
CAUSE LIST OF C-BENCH FOR 09 APRIL 2026 (THURSDAY)
BEFORE HON'BLE S.S VISWANETHRA RAVI, JUDICIAL MEMBER
AND HON'BLE S R RAGHUNATHA, ACCOUNTANT MEMBER
IN COURT ROOM -03



Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	ITA 265/CHNY/2026	2017-18	[A] AUTOTEX PRIVATE LIMITED	S.Sridhar (Erode)	
2	ITA 2739/CHNY/2025	2011-12	[A] VARADHARAJ ALAGARSAMY	SRIDHAR.S	
3	ITA 2771/CHNY/2025	2022-23	[A] ALAGU AIR PRODUCTS PRIVATE LIMITED	S. Ramachandran	
4	ITA 3041/CHNY/2025	2019-20	[D] REVATHI READYMADES	G. BASKAR	
5	ITA 3042/CHNY/2025	2014-15	[A] NANMANGALAM SADAGOPAL MADANAGOPAL	V. Mahaganapathi,	
6	ITA 3803/CHNY/2025	2011-12	[A] VARADHARAJ ALAGARSAMY	S. SRIDHAR	
7	ITA 3958/CHNY/2025	2019-20	[A] RAVI SIVAGAMI	S. SRIDHAR	(SMC)
8	ITA 4012/CHNY/2025	2018-19	[A] RAJAVELU RAJENDRA	V.Meenakshi Sundar	
9	ITA 52/CHNY/2026	52	[A] SUBRAMANIAN BANUMATHI		
10	ITA 54/CHNY/2026	2017-18	[A] A.K. AHAMED & SONS		
11	ITA 55/CHNY/2026	2012-13	[A] GANDAVARAPU SATHYANARAYANA REDDY		
12	ITA 57/CHNY/2026	2013-14	[A] DAVOSIYA MATHEW	VICTOR GRACE	
13	ITA 68/CHNY/2026	2016-17	[A] KAVUNDAMPALAYAM PALANISAMY MANOHARAN	S. SRIDHAR(ERODE	
14	ITA 69/CHNY/2026	2017-18	[A] GNANAVELU THILAK	S. SRIDHAR(ERODE	
15	ITA 70/CHNY/2026	2018-19	[D] AB MAURI INDIA PRIVATE LIMITED		
16	ITA 71/CHNY/2026	2016-17	[A] ARVIND RAMSEVAK CHATURVEDI		
17	ITA 73/CHNY/2026	2017-18	[A] ASHOK (HUF)		(SMC)
18	ITA 76/CHNY/2026	2020-21	[A] GOVINDARAJ KENNEDY	J. SARAVANAN	

Meeting link :- https://itatchennai.my.webex.com/meet/court_room_3

Meeting number :-2644 920 3834


आहरण और वितरण अधिकारी,
Drawing and Disbursing Officer
आयकर अपीलिय अधिकरण, चेन्नई पीठें, चेन्नई
Income Tax Appellate Tribunal,
Chennai Benches, Chennai



आयकर अपीलीय अधिकरण, चेन्नै पीठें

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

CAUSE LIST OF C-BENCH FOR 07 APRIL 2026 (TUESDAY)

BEFORE HON'BLE SHRI GEORGE GEORGE.K, VICE PRESIDENT
AND HON'BLE SHRI S Balakrishnan, ACCOUNTANT MEMBER

IN COURT ROOM -01(PART-HEARD)



Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	ITA 2987/CHNY/2025	2021-22	[A] 831 THE TUTICORIN AGRICULTURAL PRODUCERS COOP MARKETING SOCIETY LIMITED	S. JAYAKUMAR	
2	ITA 2988/CHNY/2025	2021-22	[A] 831 THE TUTICORIN AGRICULTURAL PRODUCERS COOP MARKETING SOCIETY LIMITED	S. JAYAKUMAR	
3	ITA 384/CHNY/2026	2020-2021	[A] 831 THE TUTICORIN AGRICULTURAL PRODUCERS COOP MARKETING SOCIETY LIMITED	S. JAYAKUMAR	

Meeting link :- https://itatchennai.my.webex.com/meet/court_room_1

Meeting number :-2640 936 4081

आयकर अपीलीय अधिकरण, चेन्नै पीठें

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

CAUSE LIST OF C-BENCH FOR 07 APRIL 2026 (TUESDAY)

BEFORE HON'BLE SHRI GEORGE GEORGE.K, VICE PRESIDENT
AND HON'BLE SHRI S R RAGHUNATHA, ACCOUNTANT MEMBER

IN COURT ROOM -01(PART-HEARD)



Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	ITA 3905/CHNY/2025	2017-18	[A] PANEERSELVAM DAIVARAJ	R Vijayaraghavan	
2	ITA 2757/CHNY/2025	2016-17	[A] RAMAKRISHNAN TIRUPONITURA NARAYANAN	S. SRIDHAR	
3	ITA 2758/CHNY/2025	2016-17	[A] THIRUPONITHURAI NARAYANAN CHANDRASHEKAR	S. SRIDHAR	

Meeting link :- https://itatchennai.my.webex.com/meet/court_room_1

Meeting number :-2640 936 4081

K. George
24.4.26
आहरण और वितरण अधिकारी,
Drawing and Disbursing Officer
आयकर अपीलीय अधिकरण, चेन्नै पीठें, चेन्नै
Income Tax Appellate Tribunal,
Chennai Benches, Chennai



आयकर अपीलीय अधिकरण, चेन्नै पीठें

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

CAUSE LIST OF D BENCH FOR 06-APRIL-2026 (MONDAY)

Before Shri MANU KUMAR GIRI, JM & Shri S R RAGHUNATHA, AM

IN COURT ROOM 4



Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	ITA 1690/CHNY/2016	2011-12	[D] 3M ELECTRO & COMMUNICATIONS INDIA P. LTD.		
2	ITA 746/CHNY/2017	2012-13	[A] 3M ELECTRO AND COMMUNICATIONS INDIA		
3	ITA 718/CHNY/2023	2016-17	[D] M/S. CATERPILLAR INDIA PVT. LTD	Sharat Rao	
4	IT(TP)A 43/CHNY/2023	2016-17	[A] CATERPILLAR INDIA PRIVATE LIMITED	Sharat Rao	
5	SA 67/CHNY/2025	2021-22	[A] M/S.ZOOMRX HEALTHCARE TECHNOLOGY SOLUTIONS PVT.	N V Balaji	
6	IT(TP)A 70/CHNY/2024	2021-22	[A] M/S.ZOOMRX HEALTHCARE TECHNOLOGY SOLUTIONS PVT.	N V Balaji	
7	IT(TP)A 137/CHNY/2024	2007-08	[A] M/S. FIH INDIA PVT. LTD. (TPC)		
8	IT(TP)A 1/CHNY/2025	2007-08	[D] FIH INDIA PRIVATE LIMITED (TPC)		
9	ITA 2099/CHNY/2025	2015-16	[A] SELVARAJ CHARITABLE TRUST (SMC/RM)		
10	ITA 2129/CHNY/2025	2010-11	[A] ALKAMPET PUSHPARATHINAM ASHOK		
11	IT(TP)A 1/CHNY/2026	2019-20	[A] M/S. ASTON SHOES PVT. LTD. (TPC)		

Meeting link :- https://itatchennai.my.webex.com/meet/court_room_4

Meeting number :-26434158210

आयकर अपीलीय अधिकरण, चेन्नै पीठें

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

CAUSE LIST OF D BENCH FOR 06-APRIL-2026 (MONDAY)

Before Shri MANU KUMAR GIRI, JM & Shri S R RAGHUNATHA, AM

IN COURT ROOM 4 for Part-heard



Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	IT(TP)A 2/CHNY/2026	2019-20	[A] M/S. FARIDA CLASSIC SHOES	D Anand	(TPC/SGM)
2	IT(TP)A 3/CHNY/2026	2020-21	[A] M/S. FARIDA CLASSIC SHOES	D Anand	(TPC/SGM)
3	IT(TP)A 4/CHNY/2026	2021-22	[A] M/S. FARIDA CLASSIC SHOES	D Anand	(TPC/SGM)
4	IT(TP)A 42/CHNY/2025	2020-21	[A] M/S. ASTON SHOES PVT. LTD.	D Anand	(TPC/SGM)
5	IT(TP)A 43/CHNY/2025	2022-23	[A] M/S. ASTON SHOES PVT. LTD.	D Anand	(TPC/SGM)
6	IT(TP)A 44/CHNY/2025	2020-21	[A] M/S. INDIA SHOES EXPORTS	D Anand	(TPC/SGM)
7	IT(TP)A 45/CHNY/2025	2021-21	[A] M/S. INDIA SHOES EXPORTS	D Anand	(TPC/SGM)
8	IT(TP)A 46/CHNY/2025	2019-20	[A] DELTA SHOES PRIVATE	D Anand	(TPC/SGM)
9	IT(TP)A 47/CHNY/2025	2020-21	[A] DELTA SHOES PRIVATE	D Anand	(TPC/SGM)
10	IT(TP)A 48/CHNY/2025	2021-22	[A] DELTA SHOES PRIVATE	D Anand	(TPC/SGM)
11	IT(TP)A 49/CHNY/2025	2022-23	[A] DELTA SHOES PRIVATE	D Anand	(TPC/SGM)
12	IT(TP)A 5/CHNY/2026	2022-23	[A] M/S. FARIDA CLASSIC SHOES	D Anand	(TPC/SGM)
13	IT(TP)A 50/CHNY/2025	2019-20	[A] M/S. FARIDA SHOES PVT. LTD.	D Anand	(TPC/SGM)
14	IT(TP)A 51/CHNY/2025	2020-21	[A] M/S. FARIDA SHOES PVT. LTD.	D Anand	(TPC/SGM)
15	IT(TP)A 52/CHNY/2025	2021-22	[A] M/S. FARIDA SHOES PVT. LTD.	D Anand	(TPC/SGM)
16	IT(TP)A 53/CHNY/2025	2022-23	[A] M/S. FARIDA SHOES PVT. LTD.	D Anand	(TPC/SGM)

आयकर अपीलीय अधिकरण, चेन्नै पीठें
Drawing and Disbursement



आयकर अपीलीय अधिकरण, चेन्नई पीठें
INCOME TAX APPELLATE TRIBUNAL, CHENNAI
CAUSE LIST OF D BENCH FOR 07-APRIL-2026 (TUESDAY)
Before Shri S BALAKRISHNAN, AM & Shri MANU KUMAR GIRI, JM
IN COURT ROOM 4



Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	ITA 1690/CHNY/2016	2011-12	[D] 3M ELECTRO & COMMUNICATIONS INDIA P. LTD.	Prepared to 06/04/2026	
2	ITA 746/CHNY/2017	2012-13	[A] 3M ELECTRO AND COMMUNICATIONS INDIA		
3	IT(TP)A 35/CHNY/2025	2010-11	[A] DURR SYSTEMS AG (TPC)		
4	IT(TP)A 36/CHNY/2025	2015-16	[D] ORCHID PHARMA LIMITED (TPC)		
5	IT(TP)A 34/CHNY/2025	2017-18	[A] K G DENIN LIMITED (TPC)		
6	ITA 2716/CHNY/2025	2018-19	[A] DURAIRAJ PARIKOSH		
7	ITA 2717/CHNY/2025	2018-19	[A] DURAIRAJ PARIKOSH		
8	ITA 3876/CHNY/2025	2009-10	[A] DURR SYSTEMS AG		
9	IT(TP)A 6/CHNY/2026	2007-08	[A] CALIFORNIA SOFTWARE CO. LTD. (TPC)		
10	IT(TP)A 24/CHNY/2025	2011-12	[A] CALIFORNIA SOFTWARE CO. LTD. (TPC)		
11	IT(IT)A 4/CHNY/2025	2016-17	[A] NOORUDDIN RAFIUDDIN SHARIFF		
12	ITA 704/CHNY/2025	2015-16	[A] SHANDEEP NARAYANASAMY		
13	ITA 773/CHNY/2025	2022-23	[A] AHMAD ZAKI RESOURCES BERHAD		

Meeting link :- https://itatchennai.my.webex.com/meet/court_room_4

Meeting number :-26434158210

Ca 29/4.26

आहरण और वितरण अधिकारी,
Drawing and Disbursing Officer
आयकर अपीलीय अधिकरण, चेन्नई पीठें, चेन्नई
Income Tax Appellate Tribunal,
Chennai Benches, Chennai



आयकर अपीलीय अधिकरण, चेन्नै पीठें
INCOME TAX APPELLATE TRIBUNAL, CHENNAI

CAUSE LIST OF D BENCH FOR 08-APRIL-2026 (WEDNESDAY)
Before Shri S BALAKRISHNAN, AM & Shri MANU KUMAR GIRI, JM



IN COURT ROOM 4

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	CO 8/CHNY/2025	2013-14	[A] PHARMAZELL INDIA PRIVATE LIMITED	R Vijayaraghavan	
2	CO 9/CHNY/2025	2014-15	[A] PHARMAZELL INDIA PRIVATE LIMITED	R Vijayaraghavan	
3	ITA 3154/CHNY/2024	2013-14	[D] PHARMAZELL VIZAG PRIVATE LIMITED	R Vijayaraghavan	
4	ITA 3155/CHNY/2024	2014-15	[D] PHARMAZELL VIZAG PRIVATE LIMITED	R Vijayaraghavan	
5	IT(TP)A 33/CHNY/2025	2020-21	[A] M/S. TRIUMPH INTERNATIONAL PRIVATE LTD		
6	ITA 2589/CHNY/2025	2021-22	[A] M/S. TRACTORS AND FARM EQUIPMENT LTD.	R Vijayaraghavan	
7	ITA 2631/CHNY/2025	2021-22	[D] ENCORE IT SERVICES SOLUTIONS PRIVATE LIMITED		
8	IT(TP)A 7/CHNY/2026	2022-23	[A] M/S. ELGI RUBBER CO, LTD. (TPC)		
9	ITA 495/CHNY/2026	2018-19	[A] KARTHIKEYAN JEYAKUMAR		
10	ITA 552/CHNY/2026	2020-21	[A] UNIVERSAL EDUCATIONAL AND CHARITABLE TRUST		

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Meeting number :-26434158210



आयकर अपीलीय अधिकरण, चेन्नै पीठें
INCOME TAX APPELLATE TRIBUNAL, CHENNAI

CAUSE LIST OF D BENCH FOR 08-APRIL-2026 (WEDNESDAY)
Before Shri MANU KUMAR GIRI, JM & Shri S R RAGHUNATHA, AM



IN COURT ROOM 4 for Part Heard

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	IT(TP)A 19/CHNY/2025	2017-18	[A] LNW INDIA SOLUTIONS PVT. LTD. (TPC)	Jasmine	
2	IT(TP)A 20/CHNY/2025	2018-19	[A] LNW INDIA SOLUTIONS PVT. LTD. (TPC)	Jasmine	

Meeting link :- https://itatchennai.my.webex.com/meet/court_room_4

Meeting number :-26434158210

(Handwritten Signature)
आहरण और वितरण अधिकारी,
Drawing and Disbursing Officer
आयकर अपीलीय अधिकरण, चेन्नई पीठें, चेन्नई
Income Tax Appellate Tribunal,
Chennai Benches, Chennai



आयकर अपीलीय अधिकरण, चेन्नई पीठें

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

CAUSE LIST OF D BENCH FOR 09-APRIL-2026 (THURSDAY)

Before Shri S BALAKRISHNAN, AM & Shri MANU KUMAR GIRI, JM

IN COURT ROOM 4



Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	IT(TP)A 90/CHNY/2024	2021-22	[A] ARCADIA CONSULTING SERVICES PRIVATE LIMITED (TPC)	D Anand	
2	ITA 1841/CHNY/2025	2013-14	[D] ZOHO CORPORATION	N V Balaji	
3	ITA 1843/CHNY/2025	2014-15	[D] ZOHO CORPORATION	N V Balaji	
4	ITA 1844/CHNY/2025	2015-16	[D] ZOHO CORPORATION	N V Balaji	
5	ITA 1845/CHNY/2025	2017-18	[D] ZOHO CORPORATION	N V Balaji	
6	ITA 1846/CHNY/2025	2018-19	[D] ZOHO CORPORATION	N V Balaji	
7	ITA 3079/CHNY/2024	2021-22	[A] DUCONT INDIA SYSTEMS PRIVATE LTD	A R Raghunathan	
8	SA 48/CHNY/2026	2022-23	[A] EXCLUSIVE NETWORKS SALES INDIA PRIVATE LIMITED		
9	ITA 427/CHNY/2026	2022-23	[A] EXCLUSIVE NETWORKS SALES INDIA PRIVATE LIMITED		
10	ITA 432/CHNY/2026	2012-13	[A] RAMASAMYGOUNDER RAJAKUMAR		
11	ITA 546/CHNY/2026	2023-24	[A] GIRISH RAGHURAM		
12	ITA 548/CHNY/2026	2015-16	[A] S MARIMUTHU		

Meeting link :- https://itatchennai.my.webex.com/meet/court_room_4

Meeting number :-26434158210

(Handwritten Signature)
आहरण और वितरण अधिकारी,
Drawing and Disbursing Officer
आयकर अपीलीय अधिकरण, चेन्नई पीठें, चेन्नई
Income Tax Appellate Tribunal,
Chennai Benches, Chennai